

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

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**No. RA-14025(13)/1/2020-CERC**

**Dated: 19.02.2021**

## **PUBLIC NOTICE**

**Sub: Calculation of Average Power Purchase Cost (APPC) rate at the national level applicable for FY 2021-22**

The Commission, in discharge of its responsibilities under the Electricity Act 2003 notified the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Third Amendment) Regulations, 2015, and the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) (Second Amendment) Regulations, 2015 to provide inter alia for the Framework on Forecasting, Scheduling and Imbalance handling for Variable Renewable Energy Sources (Wind and Solar).

2. The Commission, in discharge of its responsibilities under sub-clause (v) of Clause (1) of Regulations (5) of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2014, has proposed national average power purchase cost (APPC) rate applicable during FY 2021-22.

3. Comments/ suggestions/ objections from the stakeholders and interested persons on the proposal are invited till 08.03.2021. The Commission would issue Tariff Order after duly considering the comments/ suggestions/ objections received on the proposal.

4. The comments/ suggestions/ objections may be sent by email to [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [advisor-re@cercind.gov.in](mailto:advisor-re@cercind.gov.in).

Sd/-  
(Sanoj Kumar Jha)  
Secretary